

HIGH COURT OF CHHATTISGARH, BILASPUR

MEMORANDUM

No. 3190 / (Checker)
III-6-3/2000

Bilaspur, dated 17 March, 2023

To,

The District & Sessions Judge,

Balod/Balodabazar/Balrampur headquarter at Ramanujganj/ Bastar at Jagdalpur/Bemetara/ Bilaspur/ Dakshin Bastar, Dantewada/ Dhamtari/ Durg/Janjgir-Champa/ Jashpur/ Kabirdham (Kawardha)/ Kondagaon/ Korba/Koria at Baikunthpur/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Surguja at Ambikapur/ Uttar Bastar, Kanker, (Chhattisgarh).

Subject:- To depute CJM/ACJM/JMFC to hold Special sitting on **02-04-2023 (Sunday)** being the day of **State Level Vrihad Jail Lok Adalat** in Jail premises.

On the subject cited above, I am directed to inform you that Hon'ble the High Court, has been pleased to direct all the District & Sessions Judges of the State to depute CJM/ACJM/JMFC to hold Special sitting on **02-04-2023 (Sunday)** being the day of **State Level Vrihad Jail Lok Adalat** in Jail premises for releasing Prisoners according to Law.

You are requested to comply with the above direction of the High Court.


(Arvind Kumar Verma)
Registrar General

Endt. No. 3191 / (Checker)
III-6-3/2000

Bilaspur, dated 17 March, 2023

Copy forwarded to-

- 1) The Additional Registrar-cum-P.P.S. to Hon'ble the Acting Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice P. S. Koshy, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 7) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for information of her Ladyship.

- 8) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 11) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 13) Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 14) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
- 15) Registrar (Vigilance/I. & E/Judicial/S&A Cell), High Court of Chhattisgarh, Bilaspur for information.
- 16) P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 17) The Principal Secretary, Government of Chhattisgarh, Home Department, Mantralaya, Atal Nagar, Nava Raipur, *for information & necessary action.*
- 18) The Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs, Department, Mantralaya, Atal Nagar, Nava Raipur, for information.
- 19) The Director General (Prisons), Government of Chhattisgarh Jail, Headquarters, Central Jail, Raipur for information. He is requested to circulate the same to all the In-charge of Central Jail/District Jail/Sub-jail for information & necessary action.
- 20) The Additional Registrar (Judicial/Administration/D.E.&E./ Classification) High Court of Chhattisgarh, Bilaspur, for information.
- 21) Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- 22) The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 23) The Member Secretary, Chhattisgarh State Legal Services Authority, old High Court Building, Bilaspur with reference to your Office memo No. 723/CGSLSA-JLA/2023, dated 13-03-2023 *for information.*
- 24) The Budget Officer, High Court of Chhattisgarh, Bilaspur *for information.*
- 25) The Dy. Registrar, Confidential, High Court of Chhattisgarh, Bilaspur for information.
- 26) I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.


(Arvind Kumar Verma)
Registrar General